[Shri Yogendra Makwana]

(iii) G.S.R. No. 1235, dated the 6th December, 1980, publishing the All India Services (Provident Fund) Fifth Amendment Rules, 1980,

[Pieced in Library. See No. LT-16B8/80 for (i) to (iii) abovdj.

III. A copy each (in English and Hindi) of the following Notifications of the Delhi Administration, under subsection (2) of section 148 of the Delhi Police Act, 1978: —

(i) No. 3218/Special Cell, dated the 7th October, 1980, publishing the Delhi Control of Processions^ Assemblies and Playing of Music, in public Places Regultions, 1980.

(ii) No. F. 5/102/80-H(P)/Estt. dated the 3rd December, 1980, publishing the Constitution of the Delhi Defence Societies Rules, 1980.

[Placed in Library. See No. LT-1627/80 for (i) and (ii) above]. IV. A copy (in English and Hindi) of the Ministry of Home Affairs Corrigendum No. 17/40/68-SR, correcting number of Government Notification dated the 5th June, 1980, from S. O. No. 286(E) to S. O. No. 386(E). laid on the Table of the Rajya Sabha on the 19th June, 1980. (Placed in Library. *See* No. LT-1611/80J.

. 1. Report and Accounts (1979-80) «f the various Public Sector understanding and related papers.

II. Report and Accounts (1978-79) of the institute for Defence studies and Analyese, New Delhi and related papers.

3. Notifications of the Ministry of Defence under the Coast Guard Act, 1978.

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRT SHIV RAJ V. PATIL): Sir, I beg to lay on the Table: —

I. A copy each (in English «id Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 19,56:—

(i) (a) Annual Report and Accounts of the Garden Re"ach Shipbuilders and Engineers Limited, Calcutta, for the / year 1979-80, together with the Auditions' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1617/80 for (a) and (b) above].

(ii) fa) Annual Report and Ac_r counts of the Goa Shipyard Limited, Vasco-da-Gama, Goa, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by 'Government accepting the above Report.

[Placed in Library. See No. LT-1619/30 for (a) and (b) above].

(iii) (a) Sixth Annual Report and Accounts of the Mishra Dhatu Nigam Limited, Hyderabad, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1616/30 for (a) and (b) avove].

(iv) (a) Tenth Annual Report and Accounts of the Bharat Dyna-Limited, Hyderabad, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1615/80 for (a) and (b) above].

(v) (a) Sixteenth Annual Report and Accounts of the Bharat Eaarth Movers Limited, Bangalore for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. (b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1614/80 for (a) and (b) above.]

(vi) (a) Forty-seventh Annual Report and Accounts of the Maza-gon Dock Limited, Bombay, for the year 1979-80. together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1618/80 for (a) and (b) above].

II. A copy each (in English and Hindi) of the following papers: —

(i) Annual Report and Accounts of the Institute for Defence Studies and Analyses, New Delhi, for the year 1978-79, together with the Auditors' Report on the Accounts.

(ii) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1612/80 for (i) and (ii) above].

III. A copy each (in English and Hindi) of the Ministry of Defence Notifications S.R.O. Nos. 14-E and 15-E, dated the 20th November. 1980, under sub-section (4) of section 121. of the Coast Guard Act, 1978. [Placed in Library. *See* No. LT-1613/80.]

I. Report and Accounts (1979-80 of the Computer Maintenance Cor-portion Limited, Secunderabad and related Papers.

H. Report 1979-80) of the Physical esearch Laboratory Ahmeda-bad and related papers.

III. Report and Accounts (1979-80) of the Raman Research Institute, Banglore and related papers.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): Sir, I beg to lay on the Table:; i.-jJBi I. A copy each (in English, and Hindi; of the following papers, under sub-section (1) of section 619A of the Companies'Act. 1956: —

(i) Fourth Annual Report and Accounts of the Computer Maintenance Corporation Limited, Secun-derabad, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

Statement by Government accepting the above Report.

[Placed in Library. See No. LT-1622/80 for (i and (ii) above].

II. A (in English and Hind: of the following papers: —

(:• (a) Annual Report of the Physical Research Laboratory, Ahmedabad. for the year 1979-30, togethi Audited Statement of. Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. LT-and (b) above!.

(ii)- (a) Annual Report and Accounts of the Raman Research Institute, Bangalore, for the year 1979-30, .together with the* Auditors' Report on the Accounts.

) Statement by Government accenting the above Report.

[Placed in Library. *See* No. LT-1620/30 for (a) and (b) above].

Report and Accounts (1979-80) of the Birbal Sahni Institute of Palaeobat-any Lucfenow and related papers.

SHRI C. P. N, SINGH; Sir, 1 also beg to lay on the Table Annual Report and Accounts of the Birbal Sahni Institute of Palaeobatany Lucknow, I for the year 1979-80, together with a I statement by Government accepting the Report. [Placed in Library. See I No. LT-1621/80].